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O.A. No. 775 of 2011

Padma Charan Singh ..... Applicant

Vs

Union of India & Ors. ..... Respondents

Order dated: 17.11.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)  
&

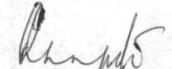
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Mr. B.K.Parida-2, L.d. Counsel for the applicant

wants to withdraw this O.A. The same is allowed.

O.A. is dismissed as withdrawn.

  
MEMBER (Judl.)

  
C.R.Mohapatra  
MEMBER(Admn.)

RK